

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03.00.04.00 PM				
1	CrI.Misc. 344/2016 (ORDERS)		Smt. Renuka Vs Nagappa	SIDDALINGAPPA Hanumanthappa Nayak
2	C.C. 497/2017 (APPEARANCE OF ACCUSED)		Basaveshwara Pattina sourdha sahakari Niyamita Vs chandrsekhar G	Syed Taher Hussaini Matwale
3	C.C. 501/2017 (APPEARANCE OF ACCUSED)		Basaveshwara pattina sourdha sahakari Niyamita Vs Suganna	Syed Taher Hussaini Matwale
4	C.C. 674/2017 (APPEARANCE OF ACCUSED)		Vinod Kumar Gupta Vs Arif Miya chagabhavi	RAVI KUMAR PATIL
5	C.C. 570/2018 (APPEARANCE OF ACCUSED)		Mallikarjuna swamy Vs Timmanagouda	M.K.DESAI
6	C.C. 762/2018 (APPEARANCE OF ACCUSED)		State by Manvi P.S. Vs Syed Jahiruddin Khadri S/o Syed Rahimuddin Khadri	APP Vijayalaxmi
7	C.C. 103/2019 (APPEARANCE OF ACCUSED)		Sri Virupakshwara Pattina Souhardha Sahakari Niyamita Manvi Vs Sri.Babu S/o Narasappa Head Master	
SUMMONS TO ACCUSED				
8	C.C. 382/2019 (APPEARANCE OF ACCUSED)		Jai Hanuman Rice Industries Cheekalparvi Road manvi Vs Sri. Sanjaya Kumar Kalyanji and Comapny	M.VEERANAGOUDA
9	C.C. 305/2020 (APPEARANCE OF ACCUSED)		Shivapriya Pattina Souhard Sahakari Bank, Manvi represented by its Manager Sri. Prabhuswamy Vs Sanna Ramappa S/o Mudukappa, Age 40 years, R/o Kelagade Oni of Ballatagi village, Tq. Sirwar.	A N RAJ

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10	C.C. 702/2020 (APPEARANCE OF ACCUSED)		Bhemesha S/o Earanna Nayak Barigal, Age 35 years, R/o Machanuru, Tq. Sirwar. Vs Dodda Hanumantraya S/o Bandleppa Jakkayanavaru, Age 50 years, Occ Agri., R/o Machanur.	APP
WARRANT TO ACCUSED				
11	C.C. 710/2018 (APPEARANCE OF ACCUSED)		State by Kowthal P.S Split up charge sheet Vs Anand	APP
12	C.C. 63/2019 (APPEARANCE OF ACCUSED)		C.Gurunath S/o C.Obanna Vs Balayya S/o Tamanna	
13	C.C. 551/2016 (Evidance)		sirwar PS Vs Anjinayya	APP RAVI KUMAR
14	C.C. 567/2014 (ACCUSED STATEMENT u/s 313 CrPC)		State of Kavital PS Vs Ninganna	APP RAVI KUMAR
15	C.C. 331/2019 (ACCUSED STATEMENT u/s 313 CrPC)		Sri Guru Ragahaavendra Pattina Souhardha Sahakari Niyamita Manvi Vs Nagesh S/o Mareppa Occ-Agri and Business R/o Behind Konapurpete School Manvi	
ARGUMENTS ON DEFENCE SIDE				
16	C.C. 522/2015 (ARGUMENTS)		State Kavithal Ps Vs Kariyappa So Beerappa	APP B.K.AMARESHAPPA
11.00-01.00 PM				
17	C.C. 122/2014 (Evidance)		State of Manvi PS Vs DODDA EARANNA	APP HANUMANTHAPPA JALLI
18	C.C. 346/2014 (Evidance)		State of Manvi PS Vs Eashappa @ Easha	APP Hanumanthappa Nayak
19	C.C. 385/2014 (Evidance)		State of Manvi PS Vs Ravi	APP Hanumanthappa Nayak

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20	C.C. 665/2014 (Evidance)		State of Manvi PS Vs Ramayya	APP SIDDALINGAPPA
21	C.C. 829/2014 (Evidance)		State of Manvi PS Vs Mohammed Sadiq	APP
22	C.C. 830/2014 (Evidance)		State of Manvi PS Vs Mohammed Sadiq	APP
23	C.C. 851/2014 (Evidance)		State of Manvi PS Vs Raghavalu	APP SIDDALINGAPPA
24	C.C. 354/2015 (Evidance)		Sirwar PS Vs Basappa so Rangappa Police Goudaru	APP GUMMA BASAVARAJ
25	C.C. 176/2019 (Evidance)		Kakatiya Pattina Souharda Sahakari Niyamitha Manvi Vs Ramesh S/o Bhimmappa	BPD Adv. JCP Adv.
26	C.C. 587/2015 (CUSTODY MATTERS)		Sirwar PS Vs Alishek Davud alisas Aslam Asamath so Syed Abeebe	
27	C.C. 597/2019 (CUSTODY MATTERS)		Girija Shankar W/o Chenna Veerappa, Age 45 years, Occ Hotel work R/o Y.A.G Colony Sirwar. Vs Shivaraja @ Shivakumar S/o Nagaraja @ Devendrappa, Age 24 years, R/o A.P.M.C Behind Raichur.	APP
28	C.C. 147/2020 (CUSTODY MATTERS)		Sri. Veeresh S/o Amaragundappa Hugar, Age 40 years, R/o Ward No. 13 Kavithal. Vs Basava @ Basavalinga S/o Chandramappa Kembhavi, Age 48 years, R/o Basavanahutti.	
Cases listed below are adjourned due to Covid 19				
29	Crl.Misc. 1195/2020 (APPEARANCE OF PARTY)	19-12-2020	Chand Sultana D/o Gayasuddin, Age 64 yrs, Occ Housewife R/o H. No. 1-11-72/2/19, A.G.H.K Dumba Raic Vs The Chief Officer TMC Manvi.	MEER LIYAKHAT ALI

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30	Crl.Misc. 1199/2020 (APPEARANCE OF PARTY)	19-12-2020	Jahid Babu S/o Haji Sab, age 31 years, Occ KSRTC Employee R/o Hediginahal village Now at Manvi. Vs The Registrar Birth and Death TMC Manvi.	Samdani Siddiqui M.D.
31	Crl.Misc. 1200/2020 (APPEARANCE OF PARTY)	19-12-2020	Boya Mahadevappa S/o Ramaiah, age 27 yers, Occ Agri., R/o Kavitalam Now at Rangadal village. Vs The Registrar Birth and Death TMC Manvi.	Samdani Siddiqui M.D.
32	Crl.Misc. 1201/2020 (APPEARANCE OF PARTY)	19-12-2020	Vijayalaxmi Sahebgouda D/o Sahebgouda, Age 31 years, Occ Housewife R/o Manvi. Vs The Chief Officer, TMC Manvi.	MD. Asif Hussain
33	Crl.Misc. 1202/2020 (APPEARANCE OF PARTY)	19-12-2020	Parveen Begum W/o Aslam Basha, Age 37 years, Occ Housewife R/o Manvi. Vs The Chief Officer, TMC Manvi.	MD. Asif Hussain
34	Crl.Misc. 1203/2020 (APPEARANCE OF PARTY)	19-12-2020	Gopal Krishna S/o Narayanappa, Age 44 years, R/o Ward No. 7 behind MTM Talkies Manvi. Vs The Registrar Birth and Death, TMC Manvi.	UMESH KUMAR
35	Crl.Misc. 1204/2020 (APPEARANCE OF PARTY)	19-12-2020	Naseeruddin S/o Gayasuddin, Age 56 years, Occ Agri., R/o Kod Sab House Naik Wadi Manvi. Vs The Chief Officer TMC Manvi.	MEER LIYAKHAT ALI
36	Crl.Misc. 1205/2020 (APPEARANCE OF PARTY)	19-12-2020	Sameena Begum D/o Gayasuddin, Age 45 years, Occ Housewife R/o Manvi Now at Jamia Mosqure Street Pat Vs The Chief Officer, TMC Manvi.	MEER LIYAKHAT ALI
37	Crl.Misc. 1206/2020 (APPEARANCE OF PARTY)	19-12-2020	Haseena Begum D/o Gayasuddin, Age 62 years, Occ Housewife R/o Kod Sab House Nayak Wadi Manvi. Vs The Chief Officer TMC Manvi.	MEER LIYAKHAT ALI

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38	Crl.Misc. 1207/2020 (APPEARANCE OF PARTY)	19-12-2020	Sara Afreen D/o S.A Kareem, Age 46 years, Occ Housewife R/o Naik Wadi Manvi. Vs The Chief Officer TMC Manvi.	MEER LIYAKHAT ALI
39	Crl.Misc. 1208/2020 (APPEARANCE OF PARTY)	19-12-2020	Mohammad Hussain S/o Gayasuddin, age 61 years, Occ Agri., R/o Kod Sab House, Naik Wadi Manvi. Vs The Chief Officer TMC Manvi.	MEER LIYAKHAT ALI
40	Crl.Misc. 1446/2020 (APPEARANCE OF PARTY)	19-12-2020	Basavaraja S/o Somayya R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
41	Crl.Misc. 1447/2020 (APPEARANCE OF PARTY)	19-12-2020	Basavaraja S/o Somayya R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
42	Crl.Misc. 1448/2020 (APPEARANCE OF PARTY)	19-12-2020	Basavaraja S/o Hanumanta R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
43	Crl.Misc. 1449/2020 (APPEARANCE OF PARTY)	19-12-2020	Basappa S/o Hanumanta R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
44	Crl.Misc. 1450/2020 (APPEARANCE OF PARTY)	19-12-2020	Basavaraja S/o Somayya R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
45	Crl.Misc. 1451/2020 (APPEARANCE OF PARTY)	19-12-2020	Somashekhar S/o Devendrappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
46	Crl.Misc. 1452/2020 (APPEARANCE OF PARTY)	19-12-2020	Venkatesh S/o Kariyappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
47	Crl.Misc. 1453/2020 (APPEARANCE OF PARTY)	19-12-2020	Anjineyya S/o Nagendrappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
48	Crl.Misc. 1454/2020 (APPEARANCE OF PARTY)	19-12-2020	Venkatesh S/o Kariyappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA

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49	Crl.Misc. 1455/2020 (APPEARANCE OF PARTY)	19-12-2020	Ramanna S/o Nagappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
50	Crl.Misc. 1456/2020 (APPEARANCE OF PARTY)	19-12-2020	Sanna Hanumantraya S/o Vadlayya R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
51	Crl.Misc. 1457/2020 (APPEARANCE OF PARTY)	19-12-2020	Hanumantraya S/o Vadlappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
52	Crl.Misc. 1458/2020 (APPEARANCE OF PARTY)	19-12-2020	Hanumantraya S/o Vadleppa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
53	Crl.Misc. 1459/2020 (APPEARANCE OF PARTY)	19-12-2020	Yallappa S/o Hanumanta R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
54	Crl.Misc. 1460/2020 (APPEARANCE OF PARTY)	19-12-2020	Nilayya S/o Hanumanta R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
55	Crl.Misc. 1461/2020 (APPEARANCE OF PARTY)	19-12-2020	Lingappa S/o Kuberappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
56	Crl.Misc. 1462/2020 (APPEARANCE OF PARTY)	19-12-2020	Lingappa S/o Kariyappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
57	Crl.Misc. 1463/2020 (APPEARANCE OF PARTY)	19-12-2020	Lingappa S/o Kariyappa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
58	Crl.Misc. 1464/2020 (APPEARANCE OF PARTY)	19-12-2020	Paramesh S/o Ramanna R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
59	Crl.Misc. 1465/2020 (APPEARANCE OF PARTY)	19-12-2020	Nagappa W/o Sanna Hanumantraya R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
60	Crl.Misc. 1466/2020 (APPEARANCE OF PARTY)	19-12-2020	Urukundappa S/o Hanumanna R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA

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61	Crl.Misc. 1467/2020 (APPEARANCE OF PARTY)	19-12-2020	Venkatesh S/o Budeppa R/o Machanur. Vs The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
62	C.C. 823/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Chand S/o Mahiboob Sab, age 30 years, Occ Business R/o Manvi.	APP
63	C.C. 824/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Imbran S/o Mahiboob Sab, Age 27 years, Occ Business R/o Manvi.	APP
64	C.C. 825/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Husenbasha S/o Husen Sab, age 45 yeas, Occ Business R/o Manvi.	APP
65	C.C. 826/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Rajamahmad S/o Khajasab, age 28 years, Occ Business R/o Manvi.	APP
66	C.C. 827/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Sadik S/o Javid, Age 35 years, Occ Business R/o Manvi.	APP
67	C.C. 828/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Baba S/o Dadanaik, Age 30 years, Occ Business r/o Manvi.	APP
68	C.C. 829/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Babulal S/o Baggeram, Age 35 years, Occ Business R/o Manvi.	APP
69	C.C. 830/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Munir S/o Sheik Husen, Age 28 years, Occ Business R/o Manvi.	APP
70	C.C. 831/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Khadri S/o Md. Rafi, age 30 years, Occ Business R/o Manvi.	APP
71	C.C. 832/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Abdul Rahim S/o Sabjalisab, age 40 years, Occ Business R/o Manvi.	APP

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72	C.C. 833/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Tousik S/o Md. Ikbalsab, Age 27 years, Occ Business R/o Manvi.	APP
73	C.C. 834/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Salim S/o Mahiboob, Age 25 years, occ Business R/o Manvi.	APP
74	C.C. 835/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Altaf S/o Mahmmmed Rafi, Age 20 years, Occ Business R/o Manvi.	APP
75	C.C. 836/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Mahmmmed Shafi S/o Mahmad. Madansab, Age 40 years, Occ Business R/o Manvi.	APP
76	C.C. 837/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Baskar S/o Vittoba, Age 30 years, Occ Business R/o Manvi.	APP
77	C.C. 838/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Nageshwar Rao S/o Sambashivarao, Age 60 years, Occ Business R/o Manvi.	APP
78	C.C. 839/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs G. Satyanarayana S/o E. Raju, Age 65 years, Occ Business R/o Manvi.	APP
79	C.C. 840/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Bashasab S/o Makbul Sab, Age 50 years, Occ Business R/o Manvi.	APP
80	C.C. 841/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Mohin S/o Hasan Sab, Age 35 years, Occ Business R/o Manvi.	APP
81	C.C. 842/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Sheik Ismail S/o Khaja Husen, Age 55 years, Occ Business R/o Manvi.	APP

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82	C.C. 843/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Sabeer Pasha S/o Khaja Husen, Age 58 years, Occ Business R/o Manvi.	APP
83	C.C. 844/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Sadik S/o Khasim Sab, Age 30 years, Occ Business R/o Manvi.	APP
84	C.C. 845/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Baba S/o Nazeer Sab, Age 40 years, Occ Business R/o Manvi.	APP
85	C.C. 846/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Basha Bai S/o Dastagirisab, Age 30 years, Occ Business R/o Manvi.	APP
86	C.C. 847/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Thimmayya S/o Shivappa, Age 32 years, Occ Business R/o Manvi.	APP
87	C.C. 848/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Shalam Sab S/o Ahmed Umar, Age 60 years, Occ Business R/o Manvi.	APP
88	C.C. 849/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Muzajid S/o Gulamhusen, Age 32 years, Occ Business R/o Manvi.	APP
89	C.C. 850/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Mallikarjun S/o Khashiraya, Age 52 years, Occ Business R/o Manvi.	APP
90	C.C. 851/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Manvi P.S Vs Azeem S/o Husen Sab, age 26 years, Occ Business R/o Manvi.	APP
91	C.C. 852/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Veeresh S/o Rudrayya, Age 42 years, Occ Agri., R/o Markamdinni.	APP

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92	C.C. 853/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Mounuddin S/o Rajasab, Age 25 years, Occ Agri., R/o Husenapura.	APP
93	C.C. 854/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Rajabaksha S/o Amunuddinl, Age 50 years, Occ Agri., R/o Husenapura.	APP
94	C.C. 855/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Hulugappa S/o Durugappa Kodati, Age 28 years, Occ Agri., R/o Hirehanagi.	APP
95	C.C. 856/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Amaresh S/o Rudrayya, age 45 years, Occ Agri., r/o Markandinni.	APP
96	C.C. 857/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Amaresh S/o Sabayya, Age 45 years, Occ Agri., R/o Gudihal.	APP
97	C.C. 858/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Mallik S/o Shalam Sab, Age 35 years, Occ Business R/o Kavithal.	APP
98	C.C. 859/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Venkatesh S/o Ramanna, Age 30 years, Occ Coolie R/o Parasapura.	APP
99	C.C. 860/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Ramesh S/o Durugappa Diddigi, age 26 years, Occ Coolie R/o Hirehanagi.	APP
100	C.C. 861/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Basappa S/o Pamapanna, Age 38 years, Occ Agri., R/o Thorandinni.	APP
101	C.C. 862/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Khajasab S/o Rajasab, Age 42 years, Occ Coolie R/o Ammengad.	APP

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102	C.C. 863/2020 (APPEARANCE OF ACCUSSED)	19-12-2020	Kavithal P.S Vs Raju S/o Khashigouda, Age 25 years R/o Vatagal.	APP
103	C.C. 864/2020 (APPEARANCE OF ACCUSSED)	19-12-2020	Kavithal P.S Vs Shivareddy S/o Amaranna, Age 39 years, Occ Coolie r/o Vatagal.	APP
104	C.C. 596/2019 (APPEARANCE OF ACCUSSED)	04-01-2021	Smt. Renuka W/o Mahantesha Bidnal, Age 39 years, Occ Teacher r/o Jayanagar Manvi. Vs Prakasha Yadav @ Veda Prakasha Yadav, S/o Mula YadavOcc Lorry driver r/o Ganeshpur Pushta Bhupalpur	
105	C.C. 103/2018 (APPEARANCE OF ACCUSSED)	11-01-2021	MANVI P.S Vs Hulagenna	APP
106	C.C. 644/2017 (Evidance)	09-02-2021	Manvi PS Vs Basha abd 4 others	APP RAJA SHAMSUNDER NAYAK
107	C.C. 791/2018 (Evidance)	09-02-2021	State by Sirwar P.S. Vs Moulasab S/o Bashasab	APP Aravind Desai
108	Crl.Misc. 374/2017 (Evidance)	11-02-2021	Smt.Kaveri Vs Duming alias Babon	A N RAJ YOUNUS PASHA P
109	Crl.Misc. 561/2019 (SUMMONS) IA/1/2019	15-02-2021	Lingappa S/o Late Ayyappa Occ- Agri R/o Pamanakallur Tq-Maski Vs The Tashisldar Manvi	B.K.AMARESHAPPA
110	Crl.Misc. 593/2019 (SUMMONS)	15-02-2021	Smt. Sangeeth W/o kariyappa Age-26 Occ Housewife R/o Kavital Tq-Sirwar Vs kariyappa Aliyas Gundappa S/o Beerappa Age-33 Occ-Agri, R/o Kavital	MEER LIYAKHAT ALI
111	Crl.Misc. 640/2019 (SUMMONS)	15-02-2021	Shivamma W/o Hanumantha Age-60 Occ Agri, R/o Konapurpet Manvi Vs The Chief officer TMC Manvi	Nagaraja

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112	Crl.Misc. 1481/2020 (APPEARANCE OF PARTY)	15-02-2021	Sunita W/o Mallesh Gurikar, Age 30 years, Occ Household R/o Kadadinni village Now at Bagalwada Vs Mallesh S/o Gaddeppa Gurikar, Age 33 years, Occ Agri., R/o Kadadinni village, Tq. Sirwar.	B.K.AMARESHAPPA
113	Crl.Misc. 1482/2020 (APPEARANCE OF PARTY)	15-02-2021	Channamma W/o Yallappa, Age 35 years, Occ Household R/o Hirebadaradinni. Now at Sirwar. Vs Yallappa S/o Shivarayappa Pujari, Age 45 yers, Occ Agri., R/o Hirebadaradinni.	MANOHAR VISHWAKARMA
114	C.C. 500/2014 (Evidance)	15-02-2021	State of Manvi PS Vs Veeresh	APP Dhumanna Nayak
115	C.C. 1/2015 (Evidance)	17-02-2021	State of Manvi PS Vs Peeramma	APP
116	C.C. 161/2015 (Evidance)	17-02-2021	State of Manvi PS Vs Gyanappa	APP
117	C.C. 172/2015 (Evidance)	17-02-2021	State of Manvi PS Vs Tayappa	
118	C.C. 346/2015 (Evidance)	17-02-2021	Sirwar PS Vs Prakash so Vishwanatha	APP Syed Taher Hussaini Matwale
119	C.C. 371/2015 (Evidance)	17-02-2021	MANVI PS Vs Satyappa so Basavaraj	APP Hanumanthappa Nayak
120	C.C. 415/2015 (Evidance)	17-02-2021	Sirwar PS Vs Amaresh so Ramesh	APP MD. Asif Hussain
121	C.C. 455/2015 (Evidance)	17-02-2021	MANVI PS Vs Sharanappa so Hanumantha	APP
122	C.C. 573/2015 (Evidance)	17-02-2021	KAVITAL P.S. Vs Sagarappa so Allappa Manikatter	APP GUMMA BASAVARAJ
123	C.C. 588/2014 (APPEARANCE OF ACCUSED)	19-02-2021	State of Manvi PS Vs Dodda Jambanna	APP Dhumanna Nayak

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124	C.C. 646/2016 (Evidance)	25-02-2021	Sirwar PS Vs Yellappa	APP SHIVAPPA
125	C.C. 135/2017 (Evidance)	25-02-2021	Manvi PS Vs Ashok	APP S Tanveeral Hassan
126	C.C. 396/2019 (APPEARANCE OF ACCUSED)	05-04-2021	State by Kavithal P.S. Vs Ningappa S/o Karaladappa Pujari Age-39 Occ Coolie work R/o Utakanur	
127	C.C. 469/2018 (APPEARANCE OF ACCUSED)	06-04-2021	Manvi P.S Vs Hanumesha	
128	C.C. 503/2018 (APPEARANCE OF ACCUSED)	06-04-2021	Manvi PS Vs Soogappa	
129	C.C. 150/2019 (APPEARANCE OF ACCUSED)	19-04-2021	State by Manvi P.S. Vs Beebizana W/o Rajisab Nadaf Occ-Shree Mahakali Marketing (R) Savadatti R/o Byahatti Tq- Hubbli	
130	C.C. 369/2019 (APPEARANCE OF ACCUSED)	19-04-2021	State by Sirwar P.S. Vs Dyavappa S/o Ayyappa Jirale Occ Driver R/o Heera Tq-Sirwar	
131	C.C. 809/2020 (APPEARANCE OF ACCUSED)	05-05-2021	Paddamma W/o Nagappa, age 22 years, Occ Household R/o Chikalparvi. Vs Dyavanna S/o Kadloor Earappa, Age 55 yers, R/o Chikalparvi.	APP
132	C.C. 542/2018 (APPEARANCE OF ACCUSED)	07-05-2021	Manvi P.s Vs Gundappa	
133	C.C. 436/2015 (APPEARANCE OF ACCUSED)	10-05-2021	MANVI PS Vs Raju so Ningappa	APP SIDDALINGAPPA
134	C.C. 101/2017 (APPEARANCE OF ACCUSED)	10-05-2021	State Excise PS Manvi Vs Lalappa	APP
135	C.C. 127/2017 (APPEARANCE OF ACCUSED)	10-05-2021	Kavital PS Vs Eashappa	
136	C.C. 322/2017 (APPEARANCE OF ACCUSED)	10-05-2021	kavithal ps Vs Yankappa	

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137	C.C. 839/2018 (APPEARANCE OF ACCUSED)	11-05-2021	State by Sirwar P.S. Vs Ravikumar S/o Shivappa	
138	C.C. 889/2018 (APPEARANCE OF ACCUSED)	11-05-2021	Manvi PS Vs Haneef	
139	C.C. 149/2019 (APPEARANCE OF ACCUSED)	12-05-2021	State by Sirwar P.S. Vs Mallappa S/o Kajji Hanumantha	
140	C.C. 188/2019 (APPEARANCE OF ACCUSED)	18-05-2021	State by Kavithal P.S. Vs Udayakumar S/o Ninayya sukanakatti	
141	C.C. 378/2019 (APPEARANCE OF ACCUSED)	02-06-2021	State by Manvi P.S. Vs Ramesh Aliyas Ramanna S/o Hussainappa Occ Agri, R/o Kurdi Tq-Manvi	
142	C.C. 406/2019 (APPEARANCE OF ACCUSED)	02-06-2021	State by Manvi P.S. Vs Eranna S/o Narasappa Age-55 Occ-Agri, R/o Gorkal Tq-Manvi	
143	C.C. 168/2019 (APPEARANCE OF ACCUSED)	08-06-2021	State by Sirwara P.S. Vs Anwar sab S/o Lalasab	
144	C.C. 807/2020 (APPEARANCE OF ACCUSED)	09-06-2021	Shekharareddy S/o Venkatarreddy Age 33 years, R/o Rudravaram village Navapeta Mandalam Maiboob Nagar Vs Venkatesh S/o Magalayya, age 20 years, r/o Pallegadda Navapeta Mandalam Maiboob Nagar	APP
145	C.C. 808/2020 (APPEARANCE OF ACCUSED)	09-06-2021	Satyavati W/o E Suryababu, Age 52 years, Occ Household R/o Nallabai Camp, Tq. Manvi. Vs Jubaira Khan S/o Navab Khan, Age 21 years, R/o Nayakavadi Manvi.	APP
146	C.C. 245/2019 (APPEARANCE OF ACCUSED)	10-06-2021	State by Manvi P.S Vs Basavaraj S/o Shankrappa Menasinakayi	
147	C.C. 249/2019 (APPEARANCE OF ACCUSED)	10-06-2021	State by Manvi P.S. Vs Khaiki Sharabasava S/o Khaki Shivappa Nayak	

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148	C.C. 271/2019 (APPEARANCE OF ACCUSED)	10-06-2021	State by Manvi P.S. Vs Rangareddy S/o Venkatesh Age- 30 Occ-Driver R/o H.No.12-- -216 Mailara Nagar Raichur.	
149	C.C. 319/2019 (APPEARANCE OF ACCUSED)	10-06-2021	State by Sirwar P.S Vs Rangappa S/o Bheemanna	
150	C.C. 101/2018 (APPEARANCE OF ACCUSED)	14-06-2021	Manvi PS Vs Sharanabasava	
151	C.C. 278/2018 (APPEARANCE OF ACCUSED)	15-06-2021	Manvi PS Vs shivaraj and another	
152	C.C. 316/2018 (APPEARANCE OF ACCUSED)	15-06-2021	Manvi PS Vs Raghavendra and others	APP
153	C.C. 743/2018 (APPEARANCE OF ACCUSED)	17-06-2021	Manvi PS Vs Subhash S/o Narasappa	
154	C.C. 781/2018 (APPEARANCE OF ACCUSED)	17-06-2021	State by Manvi P.S. Vs Shalam S/o Samshalappa	

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<u>03.00.04.00 PM</u>				
1	EX 4/2013 (ORDERS)		State Bank of India, Manvi Branch through Branch Manager. Vs Shivappa	M.VEERANAGOUDA A N RAJ
2	O.S. 18/2015 (JUDGEMENT)		Gulam Hussain Vs Bijli Nabisab	SIDDALINGAPPA A N RAJ
3	O.S. 52/2016 (JUDGEMENT)		Francis So Late Devaputra Vs Samsun So Late Tayappa and others	GUMMA BASAVARAJ VSK Adv.
<u>11.00-01.00 PM</u>				
4	Misc 14/2018 (HEARING)		Bandesh Vs The Deputy Commissioner sath Kancheii	K Shivakumar
5	O.S. 196/2013 (EVIDENCE)		Shekhar @ Somashekhar Vs Basavaraj	MALLIKARJUN PATIL
6	O.S. 118/2016 (EVIDENCE)		K.K.Ashok Vs Smt.H.B.Shainaz	RAVI KUMAR PATIL SIDDALINGAPPA
7	O.S. 119/2017 (EVIDENCE)		Alam sab Vs Smt.Hussainamma and others	Akbar Kandgal B.K.AMARESHAPPA
8	O.S. 49/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Sri. Nagendra S/o Ramayya Occ- Agri R/o Rabbanakal Village Tq- Manvi Vs Sri. Dodda Earanna S/o Late Narasappa Occ-Agri R/o Rabbanakal Village Tq-Manvi Dist-Raichur.	B.K.AMARESHAPPA Hanumanthappa Nayak
ARGUMENTS BY ADV. PLFFS.				
9	O.S. 145/2014 (ARGUMENTS)		Basanagouda Vs Gangamma	GUMMA BASAVARAJ Dhumanna Nayak
OBJECTIONS TO IAs				

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10	O.S. 62/2020 (FIRST HEARING) IA/1/2020		Smt. Durugamma W/o Durugappa, Age 60 years, Occ Household and Agri., R/o Hussainpur village. Vs Hotte Durugappa S/o Basappa, age 75 years, Occ Agri., R/o Hussainpur village.	Raja Ranganath Nayak B.K.AMARESHAPPA
11	O.S. 115/2020 (FIRST HEARING) IA/1/2020		Saraswathi W/o Mahadevappa, Age 45 years, Occ Agri., R/o Sannahosuru village, Tq. Sirwar. Vs Hanumanthappa S/o Late. Linganna Katikar, Age 62 yeas, Occ Agri., R/o Sannahosur village.	Satyanarayan. R
12	O.S. 116/2020 (FIRST HEARING) IA/1/2020		Mahadevappa S/o Late. Linganna Katikar, Age 42 years, Occ Agri., R/o Sannahosur village. Vs Hanumanthappa S/o Late. Linganna Katikar, Age 62 years, Occ Agri., R/o Sannahosur village.	Satyanarayan. R
Cases listed below are adjourned due to Covid 19				
13	EX 2/2015 (SUMMONS)	02-02-2021	Srikanth Vs Lakshmana	MANOHAR VISHWAKARMA GUMMA BASAVARAJ
14	O.S. 68/2015 (SUMMONS)	02-02-2021	Maalamma Vs Pampanna	RAVI KUMAR B.K.AMARESHAPPA
15	EX 7/2018 (SUMMONS)	05-02-2021	Pragathi Krishna Gramin Bank Br.Manvi Vs Jagadeesh Kumar	Syed Taher Hussaini Matwale
16	O.S. 112/2018 (SUMMONS) IA/1/2018 IA/2/2018	05-02-2021	Smt. Laxmi Aliyas Varalaxmi W/o K. Ramangouda Vs Urakundappa S/o Late Ramayya	A.N.RAJ

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17	O.S. 68/2020 (SUMMONS)	15-02-2021	Karnataka Grameen Bank, represented by its Branch Manager, Sri. Rayapati Nazeem, R/o Neermanvi. Vs Shivappa S/o Basanan Vaddar, Occ Agri., R/o Radhakrishna Camp, Harvi, Tq. Manvi.	A N RAJ
18	O.S. 120/2020 (APPEARANCE OF PARTY)	05-03-2021	Kurdi Vasudhadracharya S/o Pandurangacharya, Age 52 years, R/o Venkateshware Temple Mantralayam Vs Gayatri W/o Devraj Surveyor, Office of the land Survey, Sindhanur Road Manvi.	Sri. C. Raghavendra
19	FDP 15/2020 (APPEARANCE OF PARTY)	05-03-2021	State Bank of India, Br. Sindhanour Road Manvi, Dist. Raichur, Represented by its Branch Manager. Vs Suresh S/o Malkajappa, Age 50 years, Occ Agri., R/o Bagalwada village.	M.VEERANAGOUDA